

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO 2082
TO BE ANSWERED ON 20th DECEMBER, 2022

USE OF INSECTICIDES

2082. SHRI ASHOK MAHADEORAO NETE :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

- (a) whether the fertility of land is getting adversely affected due to the use of insecticides and sub-standard fertilizers for agriculture produce;
- (b) if so, the action of the Government thereof;
- (c) Whether the Union Government has conducted/proposes to conduct any announcement regarding the adverse effects of insecticides and sub-standard fertilizers on the fertility of the land; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): With regard to insecticides, the registration committee constituted under section (5) of the Insecticides Act, 1968 while registering the pesticides for use in the country evaluates their safety and efficacy based on the field trials conducted at State Agriculture Universities/ICAR institutes and lab studies conducted at NABL /ISO:17025/ and GLP accredited laboratories. Based on the studies, Registration Committee approves the details of doses, crops, precautionary measures, antidotes etc on Label and Leaflets. Use of registered pesticides as per Label and Leaflets do not pose any harm to human beings, animals, and environment and living organisms other than pests.

Further, with the objective of educating, orienting and training of farming community about the judicious use of pesticides and their use as per the directions given in the label and leaflets, Central and State Governments through their field agencies ensure that farmers are provided right knowledge/ information about the recommended pesticide use. Further, Ministry of Agriculture and Farmers Welfare through its Central Integrated Pest Management Centres located in 28 States and 2 UTs, KVKs, ICAR etc. is propagating the Integrated Pest Management approach by imparting training to farmers through Farmer Field Schools and HRD programs to encourage farmers for judicious use of pesticides.

With regard to fertilizers, Standards of various fertilizers have been notified/ specified in Fertilizer Control Order (FCO), 1985. Clause 19 of FCO, 1985 strictly prohibits the sale of fertilizers which are not of prescribed standards. No such cases have been brought to the notice of this Ministry wherein fertility of land is adversely affected. Further, Soil Health & Fertility programme in RKVY scheme is being implemented to promote soil test based Integrated Nutrient Management (INM) through conjunctive use of chemical fertilizers, organic fertilizers and bio-fertilizers. Promotion of INM aims of reducing consumption of chemical fertilizers and increase use of organic sources of plant nutrients, which in turn improve the soil fertility as well nutrient use efficiency.
